

(a) whether the Bhojudih Coal washery sponsored by the Hindustan Steel Ltd., has been completed;

(b) when it will be commissioned and what is its capacity; and

(c) the cost incurred so far?

The Minister of Steel and Heavy Industries (Shri C. Subramaniam):
(a) No, Sir, but it is nearing completion.

(b) The Washery is likely to start trial running during the month of September or October, 1962, and will have a capacity to wash 1.2 million tons of coal per annum.

(c) The expenditure on this unit incurred upto the 31st July, 1962, is Rs. 2.46 crores.

चित्तौड़गढ़ सैनिक स्कूल

१६८१. श्री तर्नसिंह : क्या प्रतिरक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) राजस्थान के चित्तौड़गढ़ के सैनिक स्कूल में कितने विद्यार्थी अनुमूचित जातियों के हैं और उनका प्रतिशत क्या है; और

(ख) इस प्रतिशत के कम होने के क्या कारण हैं ?

प्रतिरक्षा मंत्री (श्री कृष्ण मेनन) :

(क) और (ख). सैनिक स्कूलों में प्रविष्टिएं केवल योग्यता के आधार पर होती हैं। जातीयता के विषय में अलग आंकड़े नहीं रखे जाते।

Army Ordnance Corps

1682. **Shri Hem Raj:** Will the Minister of Defence be pleased to state:

(a) whether it is a fact that in 1942 Army personnel were transferred to Army Ordnance Corps on watch and ward duties;

(b) whether it is also a fact that after the completion of their service tenure they were released;

(c) whether it is a fact that they have not been given pensionary benefits; and

(d) if so, the reasons therefor?

The Minister of State in Ministry of Defence (Shri Raghuramaiah):

(a) A certain number of Watch and Ward Wings in the AOC were raised in 1944 (not in 1942) and deserving personnel who would have otherwise been discharged from the Army as medically unfit or who were no longer suitable for an active role in their own Army/Service were posted to these Wings.

(b) Discharge of Watch & Ward personnel was carried out on completion of their tenure of service or in consequence of reduction of the strength of the Army on demobilisation or on disbandment of the Watch & Ward Wings themselves.

(c) No, Sir, Those Watch and Ward personnel who were serving on pre-war engagement terms or those who after their discharge from such engagement had been re-enrolled and had elected to count their former service towards pension/gratuity, were granted service pension, where their total qualifying service was 15 years or more and gratuity where such a service was less than 15 years. Those Watch and Ward personnel who had no former service on regular terms and were enrolled on war engagement terms were entitled to a special gratuity.

(d) Does not arise.

Grants-in-Aid to Assam Government

1683. { Shri Swell:
Shrimati Jyotsna Chanda:

Will the Minister of Home Affairs be pleased to state:

(a) the amount of grants-in-aid paid by the Government of India under Article 275 of the Constitution to the Government of Assam since the year 1947;

(b) the amount spent by the Government of Assam out of the grants placed at its disposal;

(c) the items on which various amounts were spent; and

(d) the amount surrendered and the reasons therefor?

The Deputy Minister in the Ministry of Home Affairs (Shrimati Chandrasekhar): (a) to (d). The information is being collected. A Statement will be laid on the Table of the House, when the information is received.

Denotified Areas in Panjab

1684. Shri Daljit Singh: Will the Minister of Home Affairs be pleased to state:

(a) whether any amount has been sanctioned for the uplift of denotified areas in the Punjab State during 1962-63; and

(b) if so, the total amount sanctioned?

The Deputy Minister in the Ministry of Home Affairs (Shrimati Chandrasekhar) (a) and (b). There are no such areas anywhere in the country. The question of sanctioning any amount for the uplift of such areas in Punjab State does not, therefore, arise.

The following amounts have, however, been sanctioned to Punjab for taking up schemes for the welfare of denotified tribes during 1962-63:

Central Sector	Rs. 1.26 lakhs
State Sector	Rs. 0.29 lakhs
Total	Rs. 2.25 lakhs

Foreign Exchange Allotted to Singareni Collieries

1685. Shri R. N. Reddi: Will the Minister of Mines and Fuel be pleased to state:

(a) whether it is a fact that out of Rs. 145 lakhs foreign exchange asked

for by Singareni Collieries Company only a sum Rs. 14.26 lakhs has been allotted during 1961-62;

(b) the amount of foreign exchange required for 1962-63; and

(c) in view of the shortage of foreign exchange whether it is possible for the Company to achieve coal production target of 32 lakh tonnes for 1962-63?

The Minister of Mines and Fuel (Shri K. D. Malaviya): (a) Out of Rs. 145 lakhs of foreign exchange asked for by the Singareni Collieries Company Limited, a sum of Rs. 131.50 lakhs was allocated to the Company during 1961-62.

(b) The amount of foreign exchange required by the Company for the year 1962-63 as estimated by it is Rs. 242.15 lakhs against which foreign exchange amounting to Rs. 175.75 lakh for the half-year April-September 1962 has already been allocated.

(c) The Company has assured the Government that they would be able to fulfil its target of production of 32 lakh tonnes during 1962-63.

Singareni Collieries

1686. Shri R. N. Reddi: Will the Minister of Mines and Fuel be pleased to state:

(a) whether the Government are aware that the overall output per man shift during 1961 mentioned as 0.42 tonnes in 41st Annual Report of the Singareni Collieries Company is incorrect;

(b) if so, whether the error has since been rectified;

(c) what is the correct figure; and

(d) whether the productivity per worker at these mines is much more than the all India average?

The Minister of Mines and Fuel (Shri K. D. Malaviya): (a) The overall output per man shift for the year 1961 for the Singareni Collieries Company Limited was 0.42 tonnes and